

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/9(CHE)2023
Name of Petitioner : Roshanara Begum
& Vs
Name of Respondent : Leena Equipments and Spares Pvt Ltd and others
Section : Sec 213, 241-242 of CA, 2013
R/w Rule 11 of NCLT Rules 2016

ORDER

Present: Mr. Adithyaraj, Ld. Counsel for Petitioner.
Mr. T.Jayashankar, Ld. Counsel for Respondent.

Mediator has stated to have fixed the date in the next week.

At the request of the Counsels for the parties, list the petition on **18.07.2024** for outcome of mediation / hearing.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**